GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS **RAJYA SABHA UNSTARRED QUESTION NO-2346** ANSWERED ON 09/08/2023

STATUS OF GULBARGA BYPASS

2346. SHRI MALLIKARJUN KHARGE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the proposal for Gulbarga Bypass road has reached the stage of giving a new NH number and is pending before the Ministry for more than five years now;

(b) if so, the details thereof;

(c) details of the current status of the Gulbarga Bypass road and the reasons for delay in sanctioning the road project; and

(d) details of the current timeline for sanction and completion of the Gulbarga Bypass road project?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

a) to d) Ministry has already constructed a ring road bypassing the Gulbarga city and cutting across three NHs, namely NH-150E, NH-150 & NH-50. State Government of Karnataka had also requested to declare the green field alignment of the outer ring road around Gulbarga as National Highway. Ministry keeps on receiving proposals from various State Governments/UTs, etc., including from the State of Karnataka for declaration / up-gradation of State roads as National Highways (NHs). Ministry considers declaration of some of the State roads as NHs from time to time based on the requirements of connectivity, inter-se priority, traffic levels and availability of funds.
